

made on the extent of damage caused to cultivable lands due to discharge of tannery effluents on land in Tamil Nadu, particularly in North Arcot Ambedkar district. However, some estimates made in 1982 indicated significant pollution on an area of about 3100 hectares and relatively low pollution in area of about 11,000 hectares. The Tamil Nadu Agricultural University is currently studying the impact of tannery wastes on cultivable lands in the State.

रेलवे में आर्थिक संकट

3304. श्री दिलिप सिंह धूरिया: क्या रेल मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या भारतीय रेल, बजट में कटौती और बाजार से ऋण और अन्य संसाधन नहीं जुटाये जाने के कारण से, गंभीर आर्थिक संकट में है;

(ख) यदि हां, तो इस संकट से उबरने के लिये रेलवे द्वारा सरकार से कितनी धनराशि की मांग की गई है;

(ग) वर्ष 1993-94 और 1994-95 के दौरान उनके मंत्रालय द्वारा बाजार और अन्य साधनों से ऋण और संसाधन जुटाने के लिये क्या कार्यवाही की गई है; और

(घ) इस संबंध में उपलब्धियों और असफलताओं का ब्यौरा क्या है?

रेल मंत्रालय में राज्य मंत्री (श्री सतपाल महाराज): (क) जी नहीं।

(ख) प्रश्न नहीं उठता।

(ग) संसाधन जुटाने के लिए निम्नलिखित कार्यवाई की गई थी:—

1. बजटीय सहायता में वृद्धि।
2. प्रणाली की सर्वोत्तम क्षमता के अनुरूप आंतरिक संसाधनों का जुटाना; और
3. भार० रे० वि० नि० द्वारा जारी बंध पत्रों के माध्यम से बाजार से संसाधन जुटाना।

(घ) यद्यपि प्रत्याक्षा के अनुरूप बजटीय सहायता प्राप्त नहीं हुई थी फिर भी जुटाए गए कुल संसाधन रेलों की वित्तीय अर्थक्षमता बनाए रखने के लिए संतोषजनक थे।

“Cultivation of Prawns”

3305. SHRI VEDPRAKASH P. GOYAL : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether cultivation of prawns is causing environmental damage, loss of farmland and unemployment in developing countries including India as reported in the Economic Times dated the 28th May, 1996;

(b) if so, the details thereof; and

(c) the reaction of Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAIN PRASAD NISHAD) : (a) Yes, Sir.

(b) Culture of prawns by adopting sustainable, eco-friendly and socially acceptable methods as per the guidelines issued by the Union Ministry of Agriculture, does not cause environmental damage. Construction of ponds on lands not fit for cultivation alone is permitted for shrimp farming. Conversion of agricultural land for culture of prawns is discouraged and the same is also presently prohibited by the Supreme Court.

In India out of the estimated brackish water area of 12 lakh ha., about 1.44 ha. area presently is reported to be under shrimp farming. Over 75 percent of this area i.e. about 1.08 lakh ha. is under traditional / extensive farming and remaining 36,000 ha. under modified extensive / semi-intensive shrimp farming. It is also estimated that the total annual production of cultured shrimps in India as on 1993-94 was around 84,000 tons. There have been reports of some environmental degradation along Andhra Pradesh and Tamil Nadu coast, in areas where there is a high concentration of shrimp farms.

(c) Government is encouraging prawn / shrimp culture activities under scientific